

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1176  
TO BE ANSWERED ON 06.12.2021**

**INCREASE IN MINIMUM WAGES**

**1176. DR. G. RANJITH REDDY:**

**SHRI VENKATESH NETHA BORLAKUNTA:**

**SHRI PASUNOORI DAYAKAR:**

**SHRIMATI KAVITHA MALOTHU:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Ministry justifies deferring mandatory increase in minimum wages for a year;**
- (b) whether it impacts 150 million workers and if so, the details thereof; and**
- (c) whether this results in loss of Rs. 7,500 crores to workers who otherwise would have got this amount as a part of hike in minimum wages?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (c): There is no deferring of revision of minimum wages in the Central sphere. The Central Government revises the basic rates of minimum wages for employees engaged in Scheduled employments in the Central Sphere every 5 years as stipulated under section 3 (1) (b) of the Minimum Wages Act, 1948. The basic rate of minimum wages for the scheduled employments in the Central sphere was last revised in 2017. Further, in order to protect the minimum wages against inflation, the Central Government revises the Variable Dearness Allowance (V.D.A) on basic rates of minimum wages every six months effective from 1st April and 1st October every year on the basis of Consumer Price Index for Industrial workers and accordingly it was last revised w.e.f. 01.10.2021. Statement showing increased rates of wages on account of revision in VDA from 01.04.2021 to 01.10.2021 is at Annexure 'A'.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1176 FOR 06.12.2021.**

Statement showing increased rates of wages on account of revision in VDA from 01.04.2021 to 01.10.2021

Name of Scheduled Employment	Category of Worker	Rates of wages including V.D.A per day (in Rs.)					
		Area-A		Area-B		Area-C	
		As on 01.04.2021	As on 01.10.2021	As on 01.04.2021	As on 01.10.2021	As on 01.04.2021	As on 01.10.2021
1. Agriculture	Unskilled	411	417	375	380	372	377
	Semi-Skilled/Unskilled Supervisory	449	455	413	419	379	384
	Skilled/Clerical	488	495	449	455	412	418
	Highly Skilled	540	547	502	509	449	455
2. Stone Mines	1. Excavation & removal of over burden with 50 meters lead/1.5 meters lift (Per 2.831 cubic meters/100 cubic feet):						
		As on 01.04.2021			As on 01.10.2021		
	(a) Soft Soil	435			441		
	(b) Soft Soil with Rock	654			663		
	(c) Rock	866			878		
	2. Removal and Staking of rejected stones with 50 meters lead 1.5 meters lift (Per 2.831 cubic meters/100 cubic feet):	349			354		
	3. Stone breaking or Stone Crushing for the stone size (Per truck load of 5.662 cubic meters/200 cubic feet):						
	(a) 1.0 inch to 1.5 inches	2666			2701		
	(b) Above 1.5 Inches to 3.0 Inches	2280			2310		
	(c) Above 3.0 Inches to 5 Inches	1338			1356		
	(d) Above 5.0 Inches	1099			1114		
			Area-A		Area-B		Area-C
		As on 01.04.2021	As on 01.10.2021	As on 01.04.2021	As on 01.10.2021	As on 01.04.2021	As on 01.10.2021
3. Sweeping and Cleaning*	Unskilled	645	654	539	546	431	437
4. Watch and Ward	Without Arms	784	795	714	724	609	617
	With Arms	853	864	784	795	714	724

5. Loading and Unloading#	Unskilled	645	654	539	546	431	437	
6. Construction^	Unskilled	645	654	539	546	431	437	
	Semi-Skilled/Unskilled Supervisory	714	724	609	617	505	512	
	Skilled/Clerical	784	795	714	724	609	617	
	Highly Skilled	853	864	784	795	714	724	
7. Non-Coal Mines <sup>s</sup>		Above Ground			Below Ground			
		As on 01.04.2021		As on 01.10.2021		As on 01.04.2021		As on 01.10.2021
	Unskilled	431		437		539		546
	Semi-Skilled/Unskilled Supervisory	539		546		645		654
	Skilled/Clerical	645		654		752		762
	Highly Skilled	752		762		840		851

\*Employees engaged in the employment of Sweeping and Cleaning excluding Activities prohibited under the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993.

#Employees engaged in the employment of Loading and Unloading in (i) Goods Sheds, Parcel Offices of Railways; (ii) Other Goods Sheds, Godowns, Warehouses and other similar employments; (iii) Docks and Ports; and (iv) Passengers Goods and Cargo Carried out at Airports (Both International and Domestic).

^Employees engaged in the employment of construction or maintenance of Roads or Runways or in Building Operations including laying down Underground Electric, Wireless, Radio, Television, Telephone, Telegraph and Overseas Communication Cables and similar other Underground Cabling Work, Electric Lines, Water Supply Lines and Sewerage Pipe Lines.

\$Employees engaged in the employment of Gypsum Mines, Barytes Mines, Bauxite Mines, Manganese Mines, China Clay Mines, Kyanite Mines, Copper Mines, Clay Mines, Magnesite Mines, White Clay Mines, Stone Mines, Steatite Mines (including the mines producing Soap Stones and Talc), Ochre Mines, Asbestos Mines, Fire Clay Mines, Chromite Mines, Quartzite Mines, Quartz Mines, Silica Mines, Graphite Mines, Felspar Mines, Laterite Mines, Dolomite Mines, Red Oxide Mines, Wolfram Mines, Iron Ore Mines, Granite Mines, Rock Phosphate Mines, Hematite Mines, Marble and Calcite Mines, Uranium Mines, Mica Mines, Lignite Mines, Gravel Mines, Slate and Magnetite Mines.

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